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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 330/2002  
OA NO. 636/2001

This the 16th day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)  
HON'BLE SH. S.A.T.RIZVI, MEMBER (A)

1. Dinesh Kumar  
S/o Gulab Rai Sharma,  
Staff Car Driver,  
Under Chief Traction Loco Controller,  
DRM Office, Northern Railway,  
New Delhi.
2. Mir Singh  
S/o Hazari Lal  
Staff Car Driver,  
Under Sr. Div. Elec. Engineer (RSO)  
Northern Railway, New Delhi.
3. K.K. Sharma  
S/o A.R. Sharma,  
Vehicle Driver,  
Under Chief Traction Power Controller,  
DRM Office, Northern Railway,  
New Delhi.
4. Khema Nand  
S/o Late Shri Inder Dev,  
Driver,  
working in the office of DRM Office, NDLS  
R/o 119/4 Minto Building,  
New Delhi. .... Petitioners

(By Advocate: Shri B.S. Mainee)

Versus

1. Shri R.K. Singh  
General Manager,  
Northern Railway,  
New Delhi.
2. Shri S.C. Manchanda  
Chief Personnel Officer,  
Northern Railway,  
Baroda House,  
New Delhi.
3. Shri V.K. Aggarwal,  
The Divisional Railway Manager,  
Northern Railway,  
New Delhi. .... Respondents

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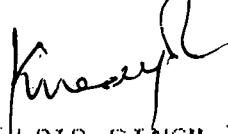
ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Sh. Mainee seeks permission to withdraw the CP.  
Accordingly, CP is dismissed as withdrawn.

  
( S.A.T. RIZVI )

Member (A)

  
( KULDIP SINGH )

Member (J)

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